

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/413/CAA/2020  
NAME OF THE PETITIONER : Nivedhana Power Pvt Ltd  
NAME OF THE RESPONDENTS : SVL Ltd  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

Learned Company Secretary Mr. IB. Harikrishna for the Applicant is present.

Part heard.

Ld. Company Secretary for the Applicant seeks time to get consent of all the stakeholders, for dispensing with meeting.

At request, list the matter on **05.05.2021** for hearing and disposal.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)